

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI**

Dated: 11.04.2019

IT IS NOTIFIED THAT UNDERMENTIONED CASES WHICH COULD NOT BE TAKEN-UP ON 11.04.2019 WILL NOW BE LISTED ON THE DATES AS MENTIONED AGAINST EACH

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES	NEXT DATE OF HEARING
1.	Original Application No. 656/2018	Residents of Village Jojro Ka Kheda Vs. State of Rajasthan	For Consideration of Report	16.04.2019
2.	Original Application No. 1006/2018	L. N. Parashar Vs. State of Haryana	For Consideration of Report	21.05.2019
3.	Original Application No. 1008/2018	Deepak Datta Vs. Govt. of NCT of Delhi	For Consideration of Report	21.05.2019
4.	Original Application No. 1011/2018	Jagdish Kumar Vs. State of Haryana	For Consideration of Report	21.05.2019
5.	Original Application No. 1012/2018	Ashok Gohil Vs. Saurashtra Enviro Project Pvt. Ltd.	For Consideration of Report	24.05.2019
6.	Original Application No. 69/2019	Mahendra Dan Vs. State of Rajasthan	For Consideration of Report	24.05.2019
7.	Original Application No. 72/2019	Rakesh Singh Vs. State of Punjab	For Consideration of Report	24.05.2019
8.	Original Application No. 383/2019	Ram Singh & Ors. Vs. Union of India & Ors.	Mr. Vivek K. Thakur & Mr. Devender S. Thakur, Advs. for Applicant	16.04.2019

COURT MASTER